

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The resignation tendered by Sh. Pankaj Kumar S/o Sh. Krishan Murari, from the post of Personal Assistant (P.A) of this office, is hereby accepted at his own request and he stands relieved from his duties with immediate effect.

 21.11.23

(NAROTTAM KAUSHAL)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

No. 88573-608/Estt.-I/PF/2023

Dated, Delhi the 21 NOV 2023

Copy forwarded for information and necessary action to :

1. The Drawing and Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi/ North-East District, Karkardooma Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of government accommodation.
2. The Accounts Officer, Accounts Branch, North-East District, Karkardooma Courts, Delhi, to disburse his salary as per rules.
3. The PAO concerned through concerned Accounts Branch.
4. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
5. The PRO/APRO, Tis Hazari Courts, Delhi.
6. A.O. (J), Recruitment Cell, Tis Hazari Courts, Delhi.
7. Dealing Officials (Central, Tis Hazari Courts) – Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
8. Dealing Officials (North-East District, Karkardooma Courts, Delhi) – Leave Seat / Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
9. The Web-Site Committee, Tis Hazari Courts, Delhi.
10. Sh. Pankaj Kumar, S/o Sh. Krishan Murari, Personal Assistant, posted in the Court of Ms. Charu Gupta, Ld. ASJ (SC-POCSO), North-East District, Karkardooma Courts, Delhi, to tender his Relieving Report accordingly.

 21/11/23

(Simmi Kapoor)
Administrative Officer (Judicial) (Admn-I)
Principal District & Sessions Judge's Office (HQs):
Tis Hazari Courts, Delhi